

**Central Electricity Regulatory Commission  
New Delhi**

**Petition No. 134/TT/2023**

Subject : Petition for truing up of transmission tariff for the 2014-19 tariff block in accordance with Regulation 86 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and the Central Electricity Regulatory Commission (Terms and Conditions of Tariffs) Regulations, 2014 as well as the determination of the transmission tariff for the 2019-24 tariff block, as per the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations 2019.

Date of Hearing : **16.7.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member

Petitioner : Uttar Pradesh Power Transmission Corporation Limited (UPPTCL)

Respondents : Power Grid Corporation of India Limited (PGCIL) and 7 Others

Parties Present : Shri Mohit K. Mudgal, Advocate, UPPTCL  
Shri Sachin Dubey, Advocate, UPPTCL

**Record of Proceedings**

At the outset, the learned counsel for the Petitioner prayed for four weeks' time to file the amended Petition.

2. Considering the request of the learned counsel for the Petitioner, the Commission directed the Petitioner to file an amended Petition within four weeks with an advance copy to the Respondents, the Respondents to file their respective replies within two weeks thereafter, with an advance copy to the Petitioner, who may file its rejoinder, if any, within a week thereafter.

3. The Commission further directed the Petitioner to ensure that the amended Petition contains the information as was sought vide the Record of Proceedings for the hearing dated 31.1.2024.



4. The matter will be listed for the hearing on **20.8.2024**.

**By order of the Commission**

**sd/-  
(T. D. Pant)  
Joint Chief (Law)**

